NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/214/2017

NAME OF THE PETITIONER(S)

: GNSA INFOTECH LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J-N-SRIDHADAN 2. B. Sava Hbabo

Representing lowe & Roc B. Sollander

ORDER

PCS representing the applicant present. Representative of ROC present and prayed for time to file the report. Time is extended at request. Put up on 01.01.2018.

-sct-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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